

of the Industries (Development & Regulation) Act, no fresh letter of intent has been issued during 1986 and January, 1987 for establishing an industrial unit specifically in Pithoragarh district of Uttar Pradesh.

Transport subsidy to Industrial Units

2133. SHRI HARISH RAWAT : Will the Minister of INDUSTRY be pleased to state :

(a) the States in the country where transport subsidy is being given to industrial units ;

(b) whether percentage of transport subsidy is different in various States ; and

(c) If so, the justification for this difference ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) The Transport Subsidy Scheme is applicable in the States of Jammu & Kashmir, Himachal Pradesh, Sikkim, North Eastern Region, Union Territories of Andaman & Nicobar Islands, Lakshadweep, Darjeeling district of West Bengal and hilly areas of Uttar Pradesh, comprising Dehradun, Nainital, Almora, Pauri Garhwal, Tehri Garhwal, Pithoragarh, Uttar Kashi and Chamoli.

(b) and (c) Owing to the disabilities suffered by the entrepreneurs due to long transport leads prevailing in the North Eastern Region, Sikkim, Lakshadweep, Andaman & Nicobar Islands and Jammu & Kashmir the transport subsidy is admissible @ of 90% compared to 75% in other areas as these are nearer to the main regions of the country.

Review of working of Western Coalfields Limited

2134. SHRI TEJA SINGH DARDI : Will the Minister of ENERGY be pleased to state :

(a) whether the working including financial performance of the Western Coalfields Ltd. was reviewed recently ;

(b) if so, the details of the review ;

(c) whether 40 projects scheduled to be completed by March, 1985 by this Undertaking have not been completed so far ; and

(d) if so, the details in this regard ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b) A report of the Comptroller and Auditor General of India, Union Government (Commercial) 1985, Part VI, on Western Coalfields Limited received in the Department of Coal, which was laid on the Table of both Houses of Parliament, in December, 1986, has amongst other things, commented upon the working and financial performance of the Coal Company.

(c) and (d) Of the 40 projects scheduled to be completed by March, 1985 in the undivided Western Coalfields Limited, 25 have been completed so far and work on 3 projects was suspended due to geomining difficulties. Of the remaining 12 projects, six projects are progressing as per schedule and implementation of six projects is delayed due to various reasons.

Permission for setting up industries in Punjab

2135. SHRI TEJA SINGH DARDI :
SHRI BALWANT SINGH
RAMOOWALIA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether many companies have requested Government to grant permission to set up industries in Punjab ;

(b) if so, the number of such projects which are under consideration of Government ;

(c) whether Government propose to give their approval soon to set up

industries there keeping in view the deteriorating economic condition of Punjab; and

(d) if so, by what time ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) As on 3.3.1987 of the Industrial Licence applications received under the provisions of Industries (Development & Regulation) Act, 1951, for the grant of Letters of Intent, for setting up industries in the Punjab State, 25 proposals were at different stages of processing.

(c) and (d) It is the constant endeavour of the Government to dispose of all pending Industrial Licence applications as expeditiously as possible.

[English]

S.T.D. facilities to District Headquarters

2136. SHRI MUKUL WASNIK : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Union Government have decided to provide STD facility to all district headquarters during the Seventh Plan period; and

(b) if so, the number of district headquarters covered by STD and the number which will be covered during the year 1987 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) Yes, Sir.

(b) 215 District Headquarters have already been covered by STD upto December, 1986. 27 more District Headquarters are likely to be covered by STD during the year 1987.

Norms for consumption of electricity by industrial units

2137. SHRI MUKUL WASNIK : Will the Minister of ENERGY be pleased to state :

(a) whether Government have plans for laying down consumption norms to monitor the consumption of energy by industrial units; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b) The process of getting plantwise energy consumption norms laid down in respect of the energy intensive public sector industrial units has been initiated. Fixation of consumption norms is an evolutionary process and due consideration has to be given to the age of the plant and equipment and the technological process used by the industry.

New licences for setting up sugar factories in Maharashtra

2138. SHRI MUKUL WASNIK :

SHRI BANWARI LAL PUROHIT :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the number of new licences sanctioned for sugar factories during the current financial year for Maharashtra State;

(b) the number of proposals for setting up new sugar factories pending with Government for clearance; and

(c) the reason for delay in clearing them ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) No Letter of Intent/Licence